

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

**M.A. No.100/3537/2016 In
R.A. No.100/277/2016 In
O.A. No.116/2013**

New Delhi this the 13th day of December, 2016

**HON'BLE MR. JUSTICE M.S. SULLAR, MEMBER (J)
HON'BLE MR. V.N. GAUR, MEMBER (A)**

Union of India & Ors.

Through :

1. General Manager
West Central Railway,
Jabalpur, Madhya Pradesh.
2. Divisional Railway Manager,
Western Central Railway
Kota Division, DRM Office, Kota.
3. Senior Divisional Electrical Engineer,
Electrical Loco Shed
Western Central Railway
Kota Division, TRS Tughlakabad,
New Delhi.Review Applicants in the RA/
Respondents in the OA

Versus

Sh. V. P. Pachouri
S/o Shri Shiv Ram Pachouri
R/o 209/B-3, Western Central
Railway Colony,
Tuglakabad, New Delhi-44.Respondent in RA/Applicant in
OA

ORDER BY CIRCULATION

Justice M. S. Sullar, Member (J)

M.A. No. 100/3537/2016

Perused. For the reasons mentioned therein, the MA is allowed. The RA filed by the respondents, is treated to have been filed within time.

**(V.N. GAUR)
MEMBER (A)**

**(JUSTICE M.S. SULLAR)
MEMBER (J)
13.12.2016**

Rakesh